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## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/10/IB/2018

PETITION NUMBER

: TCP/10/ (IB)/2017

NAME OF THE PETITIONER(S)

: NETHERLANDS OPERATING CO B.V

NAME OF THE RESPONDENT(S)

: VENKATRAMAN RAO NAGARAJAN & 1

Konsel for K. R. T.
The Applicant

UNDER SECTION

: 11

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. PAWAN JHABACH

ORDER

Counsel for the Applicant present. The **Registry** is directed to issue notice to the RP. Counsel for the Applicant is also directed to send private notice to the RP. Put up on **23.01.2018** at **10.30** A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk